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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/48/ (IB)/2017  
NAME OF THE PETITIONER(S) : ICICI BANK LTD  
NAME OF THE RESPONDENT(S) : RATHNA STORES PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. T. ANUSUYA  
(9444538545)  
Sreethilaw firm @gmail.com  
counsel for Respondent P. Arup

2. J. DEV ESTHIMANAR  
Counsel for Shivakumar & Suresh  
(9790942396)  
Sands@ sandsadv.com  
Counsel for petitioner J. Arup

ORDER

Counsel for the petitioner present. Counsel for respondent present and filed vakalat. She also prayed time for filing counter. Time extended at request with a direction to file the counter and furnish copy of the same to the other side prior to the next date of hearing to enable them to make submissions. Put up on 19.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)